#### Supply of Crude oil to India by U A,R

39. SHRI GUNANAND THAKUR . DR. V. A. SEYID MUHAMMAD SHRI BIPINPAL DAS

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

- (a) whether U.A.R. has agreed to supply crude oil to India; and
- (b) it so, what is the quantity of crude oil to be supplied to India by U.A.R and the terms on which the crude oil supplies will be made?
- THE MINISTER OF STATE IN THE MINISTRY OF PEIROLEUM AND CHEMICALS (SHRI SHAH NAWAZ KHAN).

  (a) There is no proposal for import of crude oil from U.A R
  - (b) Does not arise

## Casual Labourers in Darjeeling-Himalayan Railway

40. SHRI K B CHETTRI SHRIMATI SARASWATI PRA-DHAN

SHRI NABIN CHANDRA BURA-GOHAIN

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of casual labourers absorbed in the Darjeeling Himalayan Railway during the years 1972-73 and 1973-74, and
- (b) the total number of casual labourers employed in the said Railway during the same period year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) · (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

# STATEMENT OF BILLS ASSERTED TO BY THE PRESIDENT

SECRETARY-GENERAL: Sir, I lay a statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Eighty-seventh Session of the Rajya Sabha and assented to by the President.—

- 1 The National Cooperative Development Corporation (Amendment) Bill, 1974.
- 2. The Esso (Acquisition of Undertakings in India) Bil 1974

- 3. The Presidential and Vice-Presidential Elections (Amendment) Bill, 1974
- 4. The Water (Prevention and Control of Pollution) Bill, 1974.
- 5. The Appropriation (Vote on Account) Bill, 1974.
- 6 The North Eastern Areas (Reorganisation) Amendment Bill, 1974.
- 7. The Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1974.
  - 8 The Appropriation (Railways) Bill, 1974.
- 9 The Gujarat State Legislature (Delegation of Powers) Bill, 1974.
- 10. The Economic Offences (Inapplicability of Limitation) Bill, 1974.
  - 11. The Gujarat Appropriation Bill, 1974
- 12. The Gujarat Appropriation (Vote on Account) Bill, 1974.
- 13. The Appropriation (Railways) No. 2 Bill, 1974.
- 14. The Appropriation (Railways) No. 3 Bill, 1974.
  - 15 The Appropriation Bill, 1974

### PAPERS LAID ON THE TABLE

### Draft Science and Technology Plan 1974-79 (Volumes I and II)

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TE-CHNOLOGY (SHRIC SUBRAMANIAM). Sir, I beg to lay on the Table a copy of the Draft Science and Technology Plan 1974-79 (Volumes I and II) prepared by the National Committee on Science and Technology [Placed in Library, Se. No. LT—6535/74.]

I Annual Report and Accounts (1972-73) of the Electronics Corporation of India Limited Hyderabad and related Papers

II Annual Report and Accounts (1972-73)
of the Uranium Corporation of India Limited
Jaduguda and related Papers

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT) Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:

I. (i) Sixth Annual Report and Accounts of the Electronics Corporation of India Limited, Hyderabad, for the year 1972-73, to-